

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 2 OF 2015 &
IA NOS. 19, 20 & 96 OF 2016**

Dated: 27th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Mahesh Agarwal
Ms. Neeha Nagpal
Mr. Vikrant Pachnanda for R-2

ORDER

Learned counsel for Respondent No.2 is stated to be in some personal difficulty.

List the matter on **01.12.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt